

# PATNA HIGH COURT, PATNA

## NOTIFICATION

The 20<sup>th</sup> July, 2017.

No. ....288..... A : The Judicial officers of the cadre of Civil Judge (Senior Division), named in column no. 2 of the table given below are transferred and posted as Sub Judge-cum-A.C.J.M. in the Judgeship to be stationed ordinarily at the station mentioned in column no. 3 of the table.

Further in exercise of the powers conferred under Sub Section (3) of Section (11) of the Code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court are pleased to confer upon the Subordinate Judge named below, the powers of a Judicial Magistrate of the 1<sup>st</sup> Class for the concerned Districts, provided that they shall work in such a way that their disposal of Civil and Criminal matter must be in the ratio of 30:70.

Sl. No.	Name of the officer, designation and present place of posting (with Judgeship)	(a) Designation at the new station (b) Place where the officer is to be stationed at ordinarily (c) Name of the Judgeship/place in which appointed on promotion
<b>1.</b>	<b>2.</b>	<b>3.</b>
1.	Sri Gaurav Kamal, Sub Judge-cum-A.C.J.M., Muzaffarpur (East) (Muzaffarpur)	a) Sub Judge b) Muzaffarpur (West) <i>(On establishment of the Court of Sub Judge w.e.f. 29. 07.2017)</i> c) Muzaffarpur
2.	Ms. Rashmi Sub Judge-cum-A.C.J.M., Muzaffarpur (East) (Muzaffarpur)	a) Sub Judge b) Muzaffarpur (West) <i>(On establishment of the Court of Sub Judge w.e.f. 29. 07.2017)</i> c) Muzaffarpur

By order of the High Court,

Sd/- B.B. Pathak

Registrar General

Memo No. 48229-247 Dated, Patna the 20<sup>th</sup> July, 2017

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law (Judicial) Department, Patna / Accountant General, Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary, Finance Department (Personal Claim and Pay Fixation Cell-3), Government of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar I/C IT-cum-C.P.C., Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / J.R. cum P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer, Computer Cell, Patna High Court, Patna / Section Officer, Selection and Appointment cell, Patna High Court, Patna / Section Officer, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer, A.D. (Statistical) Section, Patna High Court, Patna / Section Officer, Vigilance Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / The District & Sessions Judge, Muzaffarpur for information **(and communication to the officers concerned).**

*They are directed to assume charge of the office of Sub Judge at Muzaffarpur (West) on 29.07.2017 or the date of inauguration of the Court of Sub Judge at Muzaffarpur (West)).*

(-) for D.J. only.

By order of the High Court,

Registrar  General